

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 31st July, 2026

No.LJ(B).48/2020/256 – In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers and confer them with powers of Executive Magistrates within East Khasi Hills District with effect from 31th July, 2026 to 20th August, 2026 during the Durand Cup, 2026 event -

Officials nominated for Law-and-Order duty in connection with the Durand Cup 2026

Sl. No	Names of Officer & Designation
1.	Shri Heslington Khyriem, Asstt. Director, MATI.
2.	Shri Andy Lu Rani, Asst. Engineer, PWD (B), Sub-Div II, Shillong.
3.	Shri Builder Strong Marbaniang, Junior Engineer Gr-I, O/o the Director Sericulture and Weaving.
4.	Shri Constantine W. Kharngi, Junior Divisional Accountant O/o E.E. Water Resources, Shillong Division.
Officers Nominated as Liaison Officers for the Football Teams participating in the Durand Cup, 2026	
1.	Shri Laitis Nongdhar, Junior Engineer, O/o the Director Urban Affairs, Meghalaya, Shillong.

Sd/-
(Shri A.K. Sangma),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No.LJ(B).48/2020/256 -A,

Dated Shillong, the 31st July, 2026

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong. This has a reference to your letter No. GEN(I)/DURANDCUP/127/2024/Vol-I/27, dt. 23.7.2026.
3. The Personnel & A.R. (A) Department for information.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,

Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department
